

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1141  
TO BE ANSWERED ON 26.07.2021**

**DATABASE OF MIGRANT AND ORGANISED LABOUR/WORKER**

**1141. DR. A. CHALLAKUMAR:**

**SHRI ASADUDDIN OWAISI:**

**SHRI BENNY BEHANAN:**

**SHRI SYED IMTIAZ JALEEL:**

**DR. MOHAMMAD JAWED:**

**DR. AMAR SINGH:**

**SHRI ANTO ANTONY:**

**SHRI T.N. PRATHAPAN:**

**SHRIMATI KANIMOZHI KARUNANIDHI:**

**SHRI PARTHIBAN S.R.:**

**SHRI M. SELVARAJ:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Ministry has prepared the national database of migrant and unorganized labour and if so, the details thereof and if not, the reasons for noncompletion of the database by the initial deadline of June 2021; and the revised estimated timeline by which this database will be functional;**
- (b) whether this database will be publicly accessible and if so, the details thereof and if not, the reasons therefor;**
- (c) whether in the year 2018 the Hon'ble Supreme Court directed to register all unorganised sector workers to reap the benefits of welfare schemes of the Union and States; if so, the details thereof and whether the said work has not yet been completed by the Government and if so, the reasons therefor;**

- (d)whether the Hon'ble Court has asked the Union Government to complete this exercise by July this year and also implement one nation one card scheme by the said date to make eligible such workers to draw ration from anywhere in the Country; if so, the steps taken/being taken by the Government a National database of unorganised workers and the time by which this is likely to be completed; and**
- (e)if so, the steps taken/being taken by the Government a National database of unorganised workers and the time by which this is likely to be completed; and**
- (f)whether the Government has received complaints from employers and employees regarding inability to conduct online transactions at EPFO due to Aadhaar seeding, if so, the action taken by the Government to protect their interests?**

### **ANSWER**

#### **MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)**

**(a) to (e): Ministry of Labour & Employment in technical collaboration with National Informatics Centre (NIC) is in the process of developing a registration module for creating a comprehensive National Database for Unorganized Workers (NDUW) seeded with Aadhaar for all Unorganised workers including Construction Workers, Migrant Workers, Gig and Platform workers, Street Vendors, Domestic Workers, Agriculture Workers, Migrant workers and similar other sub-group of Unorganised workers. At present, the process for dry run and security audit is underway. The State Governments are to populate the data on the portal by mobilising the unorganised workers. The portal will be available in public domain for self registration. The Common Service Centre through its nation-wide network of over 4 lakh centres and selected post offices of the Department of Posts will act as registration centres, where workers can visit and register themselves free of cost.**

**Contd..2/-**

**The Central Government has already implemented the One Nation One Ration Card across the country except in the States/UT of Assam, Chhattisgarh, Delhi and West Bengal. These States/UT have been directed by the Hon'ble Supreme Court to implement the same by not later than 31<sup>st</sup> July 2021.**

**(f): As per Section 142 of the Code on Social Security, 2020, Employees' Provident Fund Organisation (EPFO) had made Aadhaar seeding mandatory for filing Electronic Challan-cum-Return (ECR) for all Employees' Provident Fund (EPF) accounts from 01.06.2021 and all employers were instructed to make Universal Account Numbers (UANs) of EPF account holders Aadhaar authenticated. However, representations were received from various stakeholders for extension of the time period. Keeping in view of pandemic situation and closure of Aadhaar enrolment centres due to Covid-19, Government has extended the mandatory filing of ECRs with Aadhaar-verified UAN till 1st September, 2021.**

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